# Central Administrative Tribunal Principal Bench

## OA No.2504/2008 MA No.3572/2016

New Delhi, this the 21<sup>th</sup> day of March, 2017

# Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

T.M. Sampath, Administrative Officer
National Water Development Agency
Flat No.209, Palika Bhawan
R.K. Puram, Sector-13, New Delhi-110066. ...Applicant

(By: None)

#### **Versus**

Union of India through

- The Secretary, M/o Water Resources
   Govt. of India & Ex-officio Chairman
   Governing Body, NWDA & Disciplinary Authority
   Sharm Shakti Bhawan, Rafi Marg, New Delhi.
- 2. The Director General, National Water Development Agency 18-20 Community Centre, Saket

  New Delhi. ...Respondents

(By Advocate: Shri R.N. Singh)

## **ORDER (ORAL)**

### Justice Permod Kohli, Chairman:-

None for the applicant. On the last date of hearing also, the applicant remained absent.

2. It appears that the applicant is not interested in prosecuting this Application. The same is dismissed for default of appearance and non prosecution.

(K.N. Shrivastava)

Member(A)

(Justice Permod Kohli) Chairman

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